

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

## C.P(IB) No. 373/KB/2017

108

## Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

| Name of the Company |               | State Bank of India -Vs- Adhunik Metaliks Ltd.     |                        |                          |
|---------------------|---------------|--|------------------------|--------------------------|
| Under Section       |               | 7 IBC  |                        |                          |
| SI.<br>No.          | Representa    | nation of Authorized<br>tive (IN CAPITAL<br>TTERS) | Appearing on behalf of | Signature with date      |
|                     | SIDHARTH      | A SHALMA   | Coopert Debta          | Glillon                  |
| 6                   | Scomit Devsal | u Z RP   |                        | 5 unt Devoaha<br>6-11-17 |

ORDER

Ld. Pr. CA for the corporate debtor is present. Resolution Professional (RP) is not present.

RP is directed to file progress report within 15 days from today.

List on 24/11/2017.

Sd (Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)